

Commission has constituted a Committee to make a rapid assessment of Aarogyasri Health Insurance Scheme for considering possibilities of dovetailing the scheme with RSBY and/or funding linkage with NRHM. The Committee has asked the Ministry of Labour and Employment to prepare a concept note to be considered by the Committee. Ministry of Labour has prepared the same.

Hospitals on AIIMS pattern

2060. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to provide hospitals on AIIMS pattern;
 - (b) if so, the number of such hospitals, State-wise;
 - (c) the number of such hospitals for whom the construction work have been completed;
- and
- (d) the status of the other hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The Government has approved setting up of six AIIMS-like institutions in the States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal), Orissa (Bhubaneswar), Rajasthan (Jodhpur) and Uttarakhand (Rishikesh) under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Two more institutions, one each in the State of Uttar Pradesh and West Bengal has also been approved in the second phase of PMSSY.

(c) and (d) Bids for construction of hospital and medical college complex for the six AIIMS-like institutions in the first phase are under finalization. The timeline for completion of these works is the second half of 2012. As regards the two institutions in the second phase, location is being finalized in consultation with the respective State Governments.

Formulation of national policy on health

2061. SHRI GIREESH KUMAR SANGHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government contemplates to formulate a national policy on health with special focus on providing quality healthcare to the economically weaker sections of the country;
- (b) if so, the details thereof; and
- (c) whether Government also proposes to make it mandatory for specialist doctors to serve in rural areas for a specified period?